

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

(1) Customs Appeal No. 60525 of 2025

[Arising out of Order-in-Appeal Nos. CC(A)CUS/D-II/ICD-PPG/387-550/2022-23, CC(A)CUS/D-II/ICD-PPG/550-554/2022-23 and CC(A)CUS/D-II/ICD-PPG/555-628/2022-23 all dated 25.05.2022 passed by the Commissioner of Customs (Appeals), New Customs House, Near IGI Airport, New Delhi]

**Commissioner of Customs,
ICD Patparganj**
ICD Patparganj, Delhi – 110096
and other ICDs

.....Appellant

VERSUS

M/s Century NF Casting
Plot No. 1, Sector 25, Faridabad,
Haryana 121004

.....Respondent

WITH

(2)	C/60526/2025 (3)	C/60527/2025 (4)	C/60528/2025 (5)	C/60529/2025
(6)	C/60530/2025 (7)	C/60531/2025 (8)	C/60532/2025 (9)	C/60533/2025
(10)	C/60534/2025 (11)	C/60535/2025 (12)	C/60536/2025 (13)	C/60537/2025
(14)	C/60538/2025 (15)	C/60539/2025 (16)	C/60540/2025 (17)	C/60541/2025
(18)	C/60542/2025 (19)	C/60543/2025 (20)	C/60544/2025 (21)	C/60545/2025
(22)	C/60546/2025 (23)	C/60547/2025 (24)	C/60548/2025 (25)	C/60549/2025
(26)	C/60550/2025 (27)	C/60551/2025 (28)	C/60552/2025 (29)	C/60553/2025
(30)	C/60554/2025 (31)	C/60555/2025 (32)	C/60556/2025 (33)	C/60557/2025
(34)	C/60558/2025 (35)	C/60559/2025 (36)	C/60560/2025 (37)	C/60561/2025
(38)	C/60562/2025 (39)	C/60563/2025 (40)	C/60564/2025 (41)	C/60565/2025
(42)	C/60566/2025 (43)	C/60567/2025 (44)	C/60568/2025 (45)	C/60569/2025
(46)	C/60570/2025 (47)	C/60571/2025 (48)	C/60572/2025 (49)	C/60573/2025
(50)	C/60574/2025 (51)	C/60575/2025 (52)	C/60576/2025 (53)	C/60577/2025
(54)	C/60578/2025 (55)	C/60579/2025 (56)	C/60580/2025 (57)	C/60581/2025
(58)	C/60582/2025 (59)	C/60583/2025 (60)	C/60584/2025 (61)	C/60585/2025
(62)	C/60586/2025 (63)	C/60587/2025 (64)	C/60588/2025 (65)	C/60589/2025
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(82)	C/60606/2025 (83)	C/60607/2025 (84)	C/60608/2025 (85)	C/60609/2025
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(94)	C/60618/2025 (95)	C/60619/2025 (96)	C/60620/2025 (97)	C/60621/2025
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APPEARANCE:

Mr. Anurag Kumar, Authorized Representative for the Appellant

Mr. Anmol Jassal, Advocate for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

FINAL ORDER NO.61047-61391/2025

DATE OF HEARING: 15.09.2025
DATE OF DECISION: 15.09.2025

S. S. GARG:

Heard both the sides.

2. The amount of duty involved in each of the appeals is below the threshold limit prescribed in circular F.No.390/Misc/30/2023-JC dated 02.11.2023 issued by the CBIC wherein it is provided that if the duty amount involved is less than Rs.50 lakhs, then no appeal shall be filed before the CESTAT, and if already filed, the same will be withdrawn by the department. In view of this, we dismiss all 345 appeals of the Revenue under Litigation Policy without going into the merits of the case.

(Dictated and pronounced in the open court)

(S. S. GARG)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)